

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. No. 3842/2015

New Delhi, this the 11th day of December, 2015.

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MR. P.K. BASU, MEMBER (A)**

1.	Smt. Anita Chhablani, Aged about 56 years, W/o Shri Naresh Chhablani, R/o 195-B, Pocket-C, Mayur Vihar, Phase-II, New Delhi Working as Accounts Assistant .	deleted vide order dated 16.10.2015
2.	Smt. Kusum Sharma, Aged about 59 years, W/o Shri J.P. Sharma, R/o 80/44, New Colony, Railway Road, Faridabad Working as Accounts Assistant.	
3.	Smt. Rekha Kapoor, Aged about 56 years, W/o Shri Balmant Kapoor, R/o 38, Pocket B-10, Sector 3, Rohini, Delhi Working as Accounts Assistant.	deleted vide order dated 16.10.2015

.. Applicants

(By Advocate : Shri H.P. Chakravorti with Shri P.S. Khare)

Versus

Union of India through

1. The Chairman,
Railway Board, Ex-Officio,
Principal Secretary,
Govt. of India,
Ministry of Railway,
Rail Bhawan, New Delhi.
2. The General Manager,
Northern Railway,
Baroda House, New Delhi.

3. The Financial Adviser and
Chief Accounts Officer,
Baroda House, New Delhi. .. Respondents

(By Advocate : Shri R.N. Singh)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this matter is taken up, learned counsel for the applicant submits that the relief claimed by the applicant has been granted by the respondents and seeks leave of this Tribunal to withdraw the O.A.

2. Accordingly, the O.A. is disposed of, as no further orders are necessary. No order as to costs.

(P.K. BASU)
Member (A)

(V. AJAY KUMAR)
Member (J)

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